**BENCH-I** 

## NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH KOLKATA

C.P(IB) No. 331/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 06th October 2017, 10.30 A.M

Name of the Company		Reliance Commercial Finance Ltd -Vs-		
		Laxmivinayak Rice Mills Ltd		
Under Section		7 IBC		
SI.	Name & Designation of Authorized		Appearing on behalf of	Signature with
No.	Trepresentative (11 or 11 11 12			date
	Lt	ETTERS)		
1.>	Acnals Basn	Hullick, ADV.	} for Linancial Geditor	6/10/17-
2)	Setu Drs Re	f Adr. 3	loop make beller	56/0/12
			ORDER	U

Ld. IRP as well as Ld. Counsel for the financial creditor and the corporate debtorare present.

Ld. IRP has filed progress report which may be taken on record.

List the matter on 31/10/2017.

(Jinan K.R.)

Member (J)

(Vijai Pratap Singh) Member (J)